

RAJASTHAN HIGH COURT

Date – 16.04.2021

NOTICE

In view of imposition of week end Curfew by the State Government in the entire State from 06.00 pm Friday, 16.04.2021 to 05.00 am Monday, 19.04.2021 for containment of spread of Covid-19, it is hereby notified that the court and office work in Rajasthan High Court, Jodhpur, Jaipur Bench and in all the Subordinate Courts/Special Courts/Tribunals of the State shall remain suspended on 17.04.2021.

By Order


REGISTRAR GENERAL

No. PA/RG/Misc./2021/928

Date – 16.04.2021

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. P.S. to All Hon'ble Judges, Rajasthan High Court.
3. The Registrar General, Rajasthan High Court.
4. Advocate General, Rajasthan.
5. Additional Solicitor General, Rajasthan.
6. The Chairman, Bar Council of Rajasthan.
7. President, Rajasthan High Court Advocates' Association, Jodhpur.
8. President, Rajasthan High Court Lawyers' Association, Jodhpur.
9. President, Rajasthan High Court Bar Association, Jaipur.
10. President, the Bar Association, Jaipur
11. The Registrar (Vig.) / (Admn.) / (Rules) / (Class.) / (Exam.) / OSD (F&I) / (CPC)/(Judicial) Rajasthan High Court, Jodhpur/Jaipur Bench and Registrar Hq. At New Delhi.
12. Member Secretary, Rajasthan State Legal Services Authority.
13. The Director, Rajasthan State Judicial Academy, Jodhpur.
14. All the District & Sessions Judges with the request to circulate the same amongst all the Presiding Officers of their judgeship.
15. Presiding Officers of all the Special Courts and Tribunals.
16. All the Bar Associations through the concerned District & Sessions Judges.
17. All Joint/Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
18. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.


REGISTRAR GENERAL